

- (b) Does not arise.

### **Land pooling system in States**

1323. SHRI PARVEZ HASHMI: Will the Minister of URBAN AFFAIRS be pleased to state:

- (a) the details of the steps being taken by the Central Government on the proposal of land pooling scheme proposed by Delhi Government;
- (b) whether any plan has been formulated for this project by DDA and if so, the details thereof; and
- (c) the details of States where this scheme has been proposed besides the above?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): (a) and (b) No such scheme has been proposed by the Government of National Capital Territory of Delhi. However, Land Pooling Policy in Delhi was notified vide Notification S.O. No. 2687(E) dated 05.09.2013 as Chapter 19 titled "Land Policy" in the Master Plan for Delhi, 2021.

(c) As land pooling in States falls under the purview of the respective State Governments, no such scheme has been proposed by the Ministry of Housing and Urban Affairs.

### **Construction of toilets in urban slum and unauthorized colonies**

1324. SHRI SANJAY RAUT:

SHRI ANIL DESAI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the people residing in slums and unauthorised colonies in urban areas are being provided benefits of Government schemes for construction of toilets;
- (b) if so, details thereof; and
- (c) details of funds allocated and unutilised for construction in slums and unauthorised colonies in urban areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): (a) and (b) Yes, Sir. Total 36,18,829 toilets have

been constructed (including slums and unauthorised colonies) during last three years and 16,96,689 toilets (including slums and unauthorised colonies) are under construction.

(c) A total of ₹4820 crores have been allocated for IHHL & CT/PT components under SBM for Urban Area (including slums & unauthorised colonies) out of which ₹ 2596 crores have already been released for construction of toilets in urban areas (including slums and unauthorised colonies). The State/UT wise details of allocation and utilisation of funds for construction of toilets are given in the Statement.

***Statement***

*State/UT-wise details of allocation and utilisation of funds for construction of toilets*

(₹ in Crore)

Sl. No.	State/UT	Mission Allocation		Fund Released	
		IHHL	CT	IHHL	CT
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	0.43	0.10	0.06	0.94
2.	Andhra Pradesh	184.08	27.95	77.37	5.82
3.	Arunachal Pradesh	4.90	0.35	2.45	0.06
4.	Assam	58.45	2.31	4.20	0.78
5.	Bihar	218.90	45.27	66.00	35.21
6.	Chandigarh	2.45	0.53	1.59	0.13
7.	Chhattisgarh	140.76	34.40	127.85	39.00
8.	Dadra and Nagar Haveli	0.70	0.17	0.20	0.09
9.	Daman and Diu	0.27	0.06	0.13	0.00
10.	Delhi	50.16	5.15	25.08	5.15
11.	Goa	3.21	0.48	2.36	0.22
12.	Gujarat	162.56	32.22	171.55	13.99

1	2	3	4	5	6
13.	Haryana	86.67	10.61	13.98	0.68
14.	Himachal Pradesh	5.02	0.90	2.51	0.51
15.	Jammu and Kashmir	53.63	3.69	15.81	1.38
16.	Jharkhand	92.41	21.08	71.30	4.16
17.	Karnataka	355.35	44.31	84.89	15.54
18.	Kerala	70.62	1.53	31.67	0.00
19.	Madhya Pradesh	292.79	65.42	262.83	65.42
20.	Maharashtra	359.90	57.57	253.71	33.34
21.	Manipur	17.46	0.28	1.79	0.00
22.	Meghalaya	4.32	0.16	0.50	0.04
23.	Mizoram	6.58	0.08	1.22	0.08
24.	Nagaland	6.41	0.19	5.06	0.61
25.	Odisha	161.33	33.82	60.46	16.14
26.	Puducherry	6.78	1.57	4.54	1.11
27.	Punjab	78.66	8.45	28.00	0.00
28.	Rajasthan	225.01	35.73	166.25	41.18
29.	Sikkim	0.63	0.06	0.29	0.10
30.	Tamil Nadu	558.02	93.52	106.63	53.26
31.	Telangana	133.31	20.24	66.91	1.34
32.	Tripura	18.35	0.12	7.61	0.16
33.	Uttar Pradesh	473.28	80.03	331.42	80.03
34.	Uttarakhand	16.30	1.59	6.50	1.04
35.	West Bengal	315.33	24.82	167.14	8.27
TOTAL		4165.03	654.76	2169.88	425.81

**Target of PMAY**

1325. SHRI A. K. SELVARAJ: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that Government is considering to release grants to